

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

Pursuant to minutes of meeting dated 03.03.2020 of "Committee to monitor proper implementation of several guidelines laid down by the Hon'ble Supreme court as well as the Hon'ble High Court of Delhi for dealing with matters pertaining Sexual Offences and Child Witnesses" and in partial modification of earlier Order No. 9173-9185/Committee/Judl./N-E/KKD/2023 dated 21.12.2023, the Committee namely (1) Sexual Offences and Child Witness of Hon'ble High Court of Delhi and (2) Support Persons for sexual offences and child witnesses, formed vide Order dated 21.12.2023, stands merged and a following fresh Committee is being formed with immediate effect :-

S.No	Name of the Committee	Name of the Judicial Officers	Designated as
1.	"Pursuant to the directions vide minutes of meeting dated 03.03.2020 of Committee to monitor proper implementation of several guidelines laid down by the Hon'ble Supreme court as well as the Hon'ble High Court of Delhi, for dealing with matters pertaining Sexual Offences and Child Witnesses, the Sub-Committee with regard to the Support Person for aiding the vulnerable witnesses"	1. Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02, NE District 2. Secretary, DLSA, NE District 3. DCP, North East District 4. Incharge, DCW	Chairperson Member Member Member

In the absence of the Chairperson, the senior most Officer will Chair the meeting of the Committee.

Any correspondence with the Hon'ble High Court of Delhi, New Delhi, and Ld. Principal District & Sessions Judge (HQs), Delhi shall be done only through the undersigned.

25-01-2024
(VIRENDER KUMAR BANSAL)

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 767-776 /Committee/Judl./N-E/KKD/Delhi/2024

Dated : 25 JAN 2024

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Tis Hazari Courts, Delhi.
3. The Officers concerned.
5. All the Judicial Officers of North-East District, KKD Courts, Delhi.
6. The A.O. (Judicial)/ Branch Incharges of all the Branches of NE District, KKD Courts.
7. PRO/APRO, THC/KKD Courts, Delhi.
8. The Website Committee, Tis Hazari Courts/KKD Courts, Delhi.
9. R&I Branch, North-East District, KKD Courts, Delhi to upload the same on-LAYERS.
10. P.S. to the undersigned.



25-01-2024
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.